

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP 80/14/ND/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018**

**NAME OF THE COMPANY: Rockland Hospitals Ltd.**

**SECTION OF THE COMPANIES ACT: 14(1)**

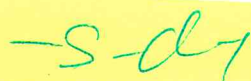
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner:	Mr. Sanjay Grover, Mr. Saurabh Kaila & Mr. Neeraj Arora, Advocates		
	For the Respondent:	Mr. Harish Sethi, Mr. Himanshu Bhandari, Advocates for Founder Promoters. Mr. Nishant Rai Goel, Advocate Mr. Ashutosh Gupta, Advocate for unsecured creditors Patil Pharmacy, & Mr. Yashsavi Sharma, Advocate for Black Pepper Events (Cr.)		

**ORDER**

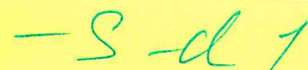
The petitioner has filed this petition seeking conversion of a Public Ltd. Company in to Private Limited Company. Pursuant to the publication made in the newspapers and notices issued to the secured and unsecured creditors, some creditors have filed their/ claim with them directly while others are present here in Court to object to the same. Copies of the petition, be supplied to the objectors as prayed for.

Objections be filed within 1 week from today and rejoinder to the same within a week thereafter. Reply of the ROC in on record.

To come up for disposal of the objections on 27<sup>th</sup> February, 2018.



**(Deepa Krishan)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**